

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO. 990
ANSWERED ON 13.12.2022

INCENTIVE TO GRAM PANCHAYATS

†990. SHRI SATYADEV PACHAURI:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the manner in which the Government encourages to provide incentive to Gram Panchayats equipped with all modern amenities for building self-reliant infrastructure and to make them institutional; and
- (b) the details of measures taken/being taken by the Government to eradicate poverty and to improve livelihoods in villages in the country, especially in the villages of Uttar Pradesh?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(SHRI KAPIL MORESHWAR PATIL)

(a) Under the scheme of Incentivization of Panchayats, which is a Central Component of Centrally Sponsored Scheme of Rashtriya Gram Swaraj Abhiyan, Ministry of Panchayati Raj incentivizes Panchayats at all levels and equivalent bodies by way of giving awards and financial incentives for their developmental works and effective delivery of services and public goods that includes providing infrastructure and modern amenities. The Panchayats at various levels participate under the National Panchayat Awards competition annually in various categories. With effect from Award year 2023, the competition will revolve around performance of panchayats in achieving Sustainable Development Goals, which inter-alia includes, award for Panchayats with Self-Sufficient Infrastructure.

(b) The Government is already implementing major schemes like (i) Mahatma Gandhi National Rural Employment Guarantee Scheme, (ii) Deen Dayal Antyodaya Yojana – National Rural Livelihood Mission, (iii) Pradhan Mantri Awas Yojana, (iv) Deen Dayal Upadhyaya Grameen Kaushalaya Yojana, (v) Shyama Prasad Mukherjee National Rurban Mission (vi) Sansad Adarsh Gram Yojana (vii) Pradhan Mantri Suraksha Bima Yojana (viii) Pradhan Mantri Jeevan Jyoti Bima Yojana, (ix) National Social Assistance Programme etc. which has, inter-alia, the objectives of poverty reduction by way of providing employment and income, livelihood, skill development, social security etc.

Further, the Ministry of Panchayati Raj under its scheme of Rashtriya Gram Swaraj Abhiyan builds the capacity of the Panchayati Raj Institutions (PRIs) to enable them to prepare effective Panchayat Development Plans by way of convergence of resources from various schemes and programmes of both Central and State Governments and utilising Central Finance Commission Grants for overall socio-economic development of the Panchayats, which, inter alia, aims at generation of employment and income.
